

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-76/14/ND/17

In the matter of :
Abhyuday Adhar Limited

....PETITIONER

SECTION :
Under Section 14 (1)

Order delivered on 29.1.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor : -

Respondent/Corporate Debtor : -


For the Intervener :

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter on 15.2.2018, failing which, the petition will be dismissed for non-prosecution.

List on 15.2.2018.

Surjit
29.1.2018


(R. VARADHARAJAN)
MEMBER (JUDICIAL)